

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/195/(IB)/2017

NAME OF THE PETITIONER(S) : SREENIDHI TRADING COMPANY

NAME OF THE RESPONDENT(S) : NOBEL TECH INDUSTRIES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

Sol of yr

Counsel for Plaintiff -

Aashish Jain Wadhvi
For Sulagna & Sulagna

Counsel for Petitioners

Abbas

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has given the proposal for settlement; the copy of which is given to the representative of the Applicant. Counsel for the Applicant is directed to submit response to the proposal made by the next date of hearing. Put up on **06.11.2017 at 10.30 A.M.**

Sd/-
MEMBER (TECHNICAL)
ghk

Sd/-
MEMBER (JUDICIAL)